

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 306
TO BE ANSWERED ON- 24/07/2024

PENDING DUES IN POST MATRIC SCHOLARSHIP

306 # SHRI CHUNNILAL GARASIYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

(a) whether the Government proposes to fulfil the demand of clearance of pending dues with respect to Post Matric Scholarship for Scheduled Tribes in the State of Rajasthan;

(b) if so, by when; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Ministry of Tribal Affairs is implementing the scheme of Post Matric Scholarship for Scheduled Tribes, where in 75% of share is contributed by Central Government and 25% in the State Government of Rajasthan. Ministry of Tribal Affairs releases the fund to the state on the basis of proposal submitted by the State Govt. The details of fund released to Rajasthan for last last five Financial years is as below:

Financial Year	Fund released (Rs in Lakh)	Fund utilized (Rs in Lakh)	UC pending (Rs in Lakh)	SNA balance as on 20.07.2024 (Rs in Lakh)
2019-20	25950.52	25950.52	0.00	-
2020-21	25557.03	25557.03	0.00	-
2021-22	13744.70	13744.7	0.00	-
2022-23	18810.10	18810.1	0.00	-
2023-24	22000.00	21402.69	597.31	10646.49

At the beginning of the financial year the state is asked to submit proposal for requirement of the funds for that Financial year. As the scheme of Post Matric

is open ended, the state also does not know the actual number of beneficiaries who would avail scholarship during that year and the requirement of funds, therefore the amount sought and beneficiaries is provisional. The amount of fund released to a state will comprise of Central Share for funds for the previous academic years and the advance for the current year.

In FY 2023-24, State had made a request for Rs 474.09 cr, which included arrears for 2022-23 amounting to Rs 173.05 cr and provisional demand for 2023-24 amounting to Rs 301.04 cr. An amount of Rs 220 cr was released to state, which included arrears demand of Rs 173.05 cr and an amount of Rs 46.94 cr for 2023-24. The State has been asked to submit Statement of Expenditure based on actual demand for 2023-24. The available funds in SNA account of State is Rs 106.46 cr. On utilization of funds available in SNA and on submission of actual requirement of funds, funds will be released to State for 2023-24 and 2024-25.
